

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 441.  
TO BE ANSWERED ON TUESDAY, THE 02<sup>ND</sup> DECEMBER, 2025.**

**STARTUP INDIA SCHEME**

**441. SHRI ANAND BHADAURIA:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) the number of start ups shut down in the country during 2023, 2024 and 2025, till date, State-wise;
- (b) whether during 2025, more than 30% startups have been shut down in the country in comparison to 2024 and if so, the details thereof, State-wise;
- (c) the reasons for increased number of shutting down of startups in the country; and
- (d) the details of budget allocation, release and utilization under Startup India scheme during the financial year 2023-24, 2024-25 and 2025-26 till date, year and State-wise?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI JITIN PRASADA)**

- (a): As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19<sup>th</sup> February 2019, entities are recognized as 'startups' under the Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT). As of 31<sup>st</sup> October 2025, a total of 1,97,692 entities have been recognised as startups.  
  
As on 31<sup>st</sup> October 2025, 6,385 recognised startups are categorized as closed (i.e., dissolved/struck-off), as per the Ministry of Corporate Affairs (MCA) [basis data shared on 11<sup>th</sup> November 2025]. The State/Union Territory (UT)-wise number of entities which are categorized as closed (i.e., dissolved/struck-off) are placed as **Annexure-I**.
- (b) & (c): The Government has not observed any increase in startup closures. Closures that do occur are generally influenced by factors such as the viability of the business model, alignment with market demands, domestic and global economic conditions, the nature of products and services developed, the ability to attract funding, and other business specific considerations.

**(d):** Startup India is an initiative of the Government of India. Under Startup India initiative, the Government is implementing three flagship Schemes, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS), and Credit Guarantee Scheme for Startups (CGSS) to provide funding opportunities and support startups across sectors at various stages of their business cycle.

FFS has been established with a corpus of Rs. 10,000 crore to catalyze venture capital investments and is operationalized by Small Industries Development Bank of India (SIDBI), which provides capital to Securities and Exchange Board of India (SEBI)-registered Alternative Investment Funds (AIFs) which in turn invest in startups. The amount committed and disbursed to AIFs in calendar years 2023, 2024, and 2025 as on 31<sup>st</sup> October 2025 are placed as **Annexure-II**.

SISFS provides financial assistance to seed stage startups through incubators. SISFS is implemented from 1st April 2021 with a corpus of Rs. 945 crore. The amount approved and disbursed to incubators in calendar years 2023, 2024, and 2025 as on 31<sup>st</sup> October 2025 are placed as **Annexure-III**.

CGSS is implemented for enabling collateral free loans to startups through eligible financial institutions. CGSS is operationalized by the National Credit Guarantee Trustee Company (NCGTC) Limited and has been operationalized from 1st April 2023. The amount of loans guaranteed to startup borrowers in calendar years 2023, 2024, and 2025 as on 31<sup>st</sup> October 2025 are placed as **Annexure-IV**.

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**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 441 FOR ANSWER ON 02.12.2025.**

The State/UT-wise number of entities which have been recognised as startups by DPIIT categorized as closed (i.e., dissolved/struck-off) as per the Ministry of Corporate Affairs (MCA) data as of 11<sup>th</sup> November 2025 are as under:

<b>State/UT</b>	<b>Number of entities recognised as startups categorized as closed (i.e., dissolved/struck-off)</b>
Andaman and Nicobar Islands	3
Andhra Pradesh	121
Arunachal Pradesh	1
Assam	59
Bihar	96
Chandigarh	27
Chhattisgarh	64
Delhi	737
Goa	29
Gujarat	348
Haryana	306
Himachal Pradesh	14
Jammu and Kashmir	41
Jharkhand	64
Karnataka	845
Kerala	241
Madhya Pradesh	180
Maharashtra	1,200
Manipur	10
Meghalaya	4
Mizoram	3
Nagaland	4
Odisha	117
Puducherry	7
Punjab	50
Rajasthan	211
Sikkim	1
Tamil Nadu	338
Telangana	368
Tripura	9
Uttar Pradesh	598
Uttarakhand	58
West Bengal	231
<b>Total</b>	<b>6,385</b>

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**ANNEXURE-II****ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 441 FOR ANSWER ON 02.12.2025.**

The amount committed and disbursed/drawdown by AIFs in calendar years 2023, 2024, and 2025 under FFS as on 31<sup>st</sup> October 2025 is provided below:

(in Rs. crore)

State/UT	2023		2024		2025 (as on 31 <sup>st</sup> October 2025)	
	Amount Committed to AIFs	Amount Disbursed/ Drawdown by AIFs	Amount Committed to AIFs	Amount Disbursed/ Drawdown by AIFs	Amount Committed to AIFs	Amount Disbursed/ Drawdown by AIFs
Assam	-	2.42	-	1.63	-	-
Delhi	250.00	55.85	78.00	67.76	20.00	34.12
Gujarat	50.00	28.75	-	13.31	-	21.67
Haryana	-	21.33	20.00	1.36	45.00	17.41
Karnataka	495.00	201.49	551.00	227.67	245.00	286.07
Maharashtra	1,438.75	730.52	515.00	691.07	370.00	497.37
Rajasthan	-	-	20.00	-	-	-
Tamil Nadu	50.00	56.45	135.00	53.32	70.00	19.61
Telangana	-	56.24	-	18.82	100.00	3.32
<b>Total</b>	<b>2,283.75</b>	<b>1,153.05</b>	<b>1,319.00</b>	<b>1,074.93</b>	<b>850.00</b>	<b>879.57</b>

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**ANNEXURE-III**

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 441 FOR ANSWER ON 02.12.2025.**

The amount approved and disbursed to incubators in calendar years 2023, 2024, and 2025 under SISFS as on 31<sup>st</sup> October 2025 is provided below:

(in Rs. crore)

State/UT	2023		2024		2025 (as on 31 <sup>st</sup> October 2025)	
	Amount approved to incubators	Amount disbursed to incubators	Amount approved to incubators	Amount disbursed to incubators	Amount approved to incubators	Amount disbursed to incubators
Andhra Pradesh	19.95	9.22	5.25	3.68	0	2.8
Assam	5.25	0	5.25	2.1	0	2.1
Bihar	8.4	3.02	0	1.22	0	2.35
Chhattisgarh	2.1	1.14	0	0	0	0.6
Delhi	30.45	10.4	4.2	6.54	2.1	4.38
Goa	0	1.82	3.15	2.25	0	2.66
Gujarat	5.25	3.98	5.25	5.82	2.63	9.44
Haryana	7.35	4.17	6.3	2.16	0	4.13
Himachal Pradesh	5.25	1.26	0	3.6	0	0
Jammu & Kashmir	5.25	2.1	0	0	0	0
Jharkhand	4.2	1.68	0	0	0	0
Karnataka	30.45	24.19	16.8	8.4	0	7.4
Kerala	0	0.3	0	1.5	0	3.54
Madhya Pradesh	8.4	5.51	5.25	5.23	0	0.63
Maharashtra	16.8	15.81	5.25	13.25	15.23	18.37
Mizoram	4.2	0.42	0	1.57	0	0
Nagaland	7.35	2.94	0	0.63	0	0
Odisha	16.28	5.41	0	7.24	0	0.07
Puducherry	0	0.91	0	2.51	0	1.58
Punjab	25.2	9.98	0	5.78	5.25	4.57
Rajasthan	12.6	10	5.25	5.58	1.58	5.66
Sikkim	0	0.91	0	0	0	0
Tamil Nadu	42	23.99	5.25	6.67	4.98	7.6
Telangana	15.75	12.49	13.65	7.14	0	8.17
Uttar Pradesh	10.5	8.86	18.9	10.75	5.25	5.25
Uttarakhand	0	1.58	0	1.58	3.15	0.92
West Bengal	0	1.58	0	0	2.1	2.34
<b>Total</b>	<b>282.9</b>	<b>163.6</b>	<b>99.7</b>	<b>105.2</b>	<b>42.3</b>	<b>94.6</b>

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**ANNEXURE-IV****ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 441 FOR ANSWER ON 02.12.2025.**

The amount of loans guaranteed to startup borrowers in calendar years 2023, 2024, and 2025 under CGSS as on 31<sup>st</sup> October 2025 is provided below:

(in Rs. crore)

State/UT	Amount of loans guaranteed		
	2023	2024	2025 (as on 31 <sup>st</sup> October 2025)
Andhra Pradesh	5.30	9.70	2.00
Assam	0.00	2.52	11.45
Bihar	0.00	0.28	0.00
Chandigarh	0.00	0.15	0.00
Delhi	25.65	25.96	2.50
Gujarat	6.50	3.00	30.27
Haryana	25.25	58.17	14.87
Jammu & Kashmir	10.00	4.35	5.00
Karnataka	30.16	37.18	24.88
Kerala	4.50	24.50	3.00
Madhya Pradesh	8.80	1.00	1.00
Maharashtra	59.75	64.99	34.83
Odisha	0.00	0.00	4.50
Rajasthan	11.80	20.50	0.00
Tamil Nadu	8.65	62.00	10.22
Telangana	0.30	5.17	0.00
Uttar Pradesh	18.12	20.86	6.88
Uttarakhand	0.00	10.00	0.00
West Bengal	6	30.75	2
<b>Total</b>	<b>220.78</b>	<b>381.08</b>	<b>153.4</b>

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